

of the Presidential Order published in Notification No. G.S.R. 694 (E) in Gazette of India dated the 23rd December, 1974.

- (ii) G.S.R. 361(E) published in Gazette of India dated the 27th June, 1975 containing the Order of the President suspending certain fundamental rights for the period during which the Proclamations of Emergency made under clause (1) of article 352 of the Constitution on the 3rd December, 1971 and on the 25th June, 1975 are both in force.

- (iii) G.S.R. 367(E) published in Gazette of India dated the 29th June, 1975 applying the Order published in Notification No. G.S.R. 361(E) dated the 27th June, 1975 to the State of Jammu and Kashmir.

[Placed in Library. See No. LT-9780/75].

ANNUAL REPORT OF MADHYA PRADESH AGRO-INDUSTRIES DEVELOPMENT CORPORATION LTD., BHOPAL FOR 1972-73, FERTILIZER (CONTROL) 2ND (AMENDMENT) ORDER, 1975 NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, AND PRODUCE CESS (AMENDMENT) RULES, 1975

SHRI ANNASAHEB P. SHINDE: On behalf of Shri Prabhudas Patel I beg to lay on the Table: (1) A copy of the Annual Report (Hindi and English

versions) of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9781/75].

(2) A copy of the Fertiliser (Control) Second Amendment Order, 1975 (Hindi and English versions) published in Notification No. G.S.R. 395(E) in Gazette of India dated the 3rd, July, 1975, under sub-section (1) of section 3 of the Essential Commodities Act, 1955.

(3) A copy of Notification No. S.R.O. 396(E) (Hindi and English versions) published in Gazette of India dated the 3rd July 1975 under sub-section (1) of section 12A of the Essential Commodities Act 1955

[Placed in Library. See No. LT-9782/75].

(4) A copy of the Produce Cess (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 308(E) in Gazette of India dated the 30th May, 1975, under section 22 of the Produce Cess Act, 1966. [Placed in Library. See No.

LT-9783/75].